

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MAK MEDICALS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Mak Medicals Private Limited
2.	Date of incorporation of corporate debtor 22.11.1996
3.	Authority under which corporate debtor is incorporated / registered Ministry of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U24231DL1996PTC083431
5.	Address of the registered office and principal office (if any) of corporate debtor 4270, Pocket- B5/6, Vasant Kunj, New Delhi-110070
6.	Insolvency commencement date in respect of corporate debtor 30.11.2021 (Order received on 07.12.2021)
7.	Estimated date of closure of insolvency resolution process 29.05.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Hemant Sethi Registration No: IBB/I/PA-002/IP-N01107/2021-2022/13628
9.	Address and e-mail of the interim resolution professional, as registered with the Board Address: Block No. IB, House No. 8-C, Ashok Vihar, Phase-1, Opp. Sports Complex, North West, NCT, Delhi-110052. Email: hemantmlsethi60@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Address: AAA Insolvency Professionals LLP, E-10A, Kailash Colony, New Delhi, 110048 Email: makmedicals@aaainsolvency.com
11.	Last date for submission of claims 21.12.2021 (fourteen days from the receipt of Order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) N/A
14.	(a) Relevant Forms and Web link: https://ibbi.gov.in/home/downloads



Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of a corporate insolvency resolution process of Mak Medicals Private Limited on 30.11.2021.

The creditors of Mak Medicals Private Limited are hereby called upon to submit their claims with proof on or before 21.12.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of Interim Resolution Professional
Date and Place

: Mr. Hemant Sethi
: 8th December, 2021 at New Delhi




HEMANT SETHI 8/12/21
INTERIM RESOLUTION PROFESSIONAL IN THE
MATTER OF EMKAY AUTOMOBILES INDUSTRIES LIMITED
APPOINTED BY HON'BLE NCLT (CP/IB-3173/ND/2019)